

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 105**  
TO BE ANSWERED ON 02.02.2022

**ROAD CONNECTIVITY AT BODAMALAI VILLAGE, NAMAKKAL UNDER PMGSY**

105 SHRI K.R.N. RAJESH KUMAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government is aware that around 3,000 tribal people living in Bodamalai hills village in Namakkal District in Tamil Nadu;
- (b) whether Government is also aware that these tribal people are facing great-difficulties in their daily life due to lack of road connectivity and the new road request is pending in Supreme Court Green Bench;
- (c) whether Government would allocate funds to National Rural Roads Development Agency for construction of road connectivity to this region under PMGSY scheme; and
- (d) if so, the details thereof and by when funds are likely to be allocated and road connectivity would be provided, if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) to (d): 'Rural Roads' is a State subject. Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to support enhancement of rural connectivity for uplifting the socio-economic condition of the rural population. As reported by the State Government of Tamil Nadu, Bodamalai is located in Mallur Reserve forest area in Vennandur Panchayat Union of Keelur Village panchayat. There are 3 habitations namely Keelur, Melur and Kedamalai under Keelur Village Panchayat. The Ministry of Rural Development had on 21st June, 2016 sanctioned Pudupatti to Kedamalai (11.375 Km) and Vadugam to Melur (23.625 Km) roads under PMGSY-I for providing connectivity to habitations under Keelur Village Panchayat. However, these road works were subsequently dropped in consequence of the proposal by the State Government, for want of forest clearance on 01.08.2019. Provision of land and requisite clearances is the responsibility of the State Govt.

All-weather road connectivity to unconnected habitations was envisaged under PMGSY-I. The State of Tamil Nadu has already completed PMGSY-I. PMGSY-II, which envisages upgradation of the existing rural road network to improve its overall efficiency as a provider of transportation services for people, goods and services, has also been completed by the State. The sunset date for PMGSY-I and II is September 2022. No new projects are now being sanctioned under PMGSY-I & II.

The State of Tamil Nadu has been allocated 7,375 Km road length under PMGSY-III, which envisages consolidation of the existing rural road network connecting habitations, inter-alia, to Gramin Agricultural Markets, Higher Secondary Schools and Hospitals. Against the allocated target, the State has already been sanctioned 3,198 Km road length. The selection of roads under PMGSY-III is done by the State Government based on the utility value of the eligible roads computed on the basis of the population served by the road and market, educational, medical and transport infrastructure facilities connected by the concerned road. Thereafter, the proposal is submitted to this Ministry for approval.

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